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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/46/ (IB)/2017

NAME OF THE PETITIONER(S)

: ZEE ENTERTAINMENT ENTERPRISES LTD

NAME OF THE RESPONDENT(S)

: TANJARA TRADING PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

The matter is called. No representation on behalf of both the parties. Time extended finally for hearing submissions by both the sides. Put up on 31.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

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